

OA.No.170/00401/2018/CAT/Bangalore Bench
CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

ORIGINAL APPLICATION NO.170/00401/2018

DATED THIS THE 22nd DAY OF NOVEMBER, 2018

HON'BLE DR.K.B.SURESH, MEMBER (J)

HON'BLE SHRI C.V.SANKAR, MEMBER (A)

Nagappa Yelubenchi
S/o.Y.Sannarudrappa
Aged 45 years, working as
Junior Scientific Officer
Office of the Regional Director
Aeronautical Quality Assurance (Air Craft)
DGAQA, C/o HAL (BC)
Vimanapura Post
Bengaluru-560 017.
Residing at #2299, 3rd 'B' Main
Hampinagar, Vijayanagar
Bengaluru-560 104.

...Applicant

(By Advocate Sri A.R.Holla)

Vs.

1. Union of India
By Secretary
Ministry of Defence
South Block
New Delhi-110 011.
2. The Director General of
Aeronautical Quality Assurance
Ministry of Defence
'H' Block, DHQ Post
New Delhi-110 011.
3. The Additional Director General
ADG (South Zone), C/o HAL (BC)
Vimanapura Post
Bengaluru-560 017.
4. Sri.Ompal Singh Arya
Junior Scientific Officer
O/o Additional Director General
Aeronautical Quality Assurance
Nasik-422 207.

...Respondents

(By Advocate Sri K.Dilip Kumar)

O R D E R (ORAL)

(PER HON'BLE DR.K.B.SURESH, MEMBER (JUDL.))

Heard. Following the Hon'ble Apex Court order, since the applicant's daughter is studying 10th standard, he cannot be transferred for now. Till 30th April, 2019, his transfer will be kept in abeyance and on 1st May, 2019, he will be transferred out to join at Nasik. The OA is disposed off. No costs.

(C.V.SANKAR)
MEMBER (A)

(DR.K.B.SURESH)
MEMBER (J)

/ps/

Annexures referred to by the applicant in OA.No.170/00401/2018

Annexure A1: Copy of applicant's representation dtd.29.11.2017

OA.No.170/00401/2018/CAT/Bangalore Bench

Annexure A2: Copy of the service certificate dtd.27.11.2017

Annexure A3: Copy of the order dtd.16.03.2018

Annexure A4: Copy of applicant's representation dtd.19.03.2018

Annexure A5: Copy of the order dtd.23.04.2018

Annexure A6: Copy of the circular dtd.31.10.2016

Annexures with reply statement:

-NIL-
